IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

## AT HYDERABAD

C.P.14/2000 in O.A.271/99

Date of Order:4.2.2000

BETWWEEN:

G.Rangaswamy

Applicant

AND

Sri N.C.Sinha,
General Manager,
S.C.Railway, Rail Nilayam,
Secunderabad.

Respondent.

Counsel for the Applicant

Mr.P.Bhaskar

Counsel for the Respondent

Mr.D.F.Paul

## CORAM:

HON, BLE SHRI R.RANGARAJAN : MEMBER(ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

## ORDER

)(As per Hon'ble Shri R.Rangarajan, Member(Admn.) )(

Mr.P.Bhaskar, learned counsel for the applicant and Mr.D.F.Paul, learned standing counsel for the respondents.

..2

- 2. When the CP was taken up today, the learned counsel for the respondents produced the letter No.X/P.268/CGS, dated 1.2.2000 addressed to the applicant herein in regard to the approval of his case of compassionate ground appointment and further direction to DRMP, Secunderabad to appoint him in Group-D post accordingly in his turn.
  - In view of the above the CP is closed. No costs.

(B.S.JAL PARAMESHWAR)

Member (Judl.)

(R.RANGARAJAN)

(R.RANGARAJAN) Member(Admn.)

Dated: 4th February, 2000

(Dictated in Open Court)

in the

1

sd